

The Parliamentary Secretary to the Minister of Production (Shri R.G. Debey) : The recommendation of the Gur and Khandasari Sub-Committee has been considered by the Board. Steps are being taken to survey the qualities in the market with a view to formulating standards. The Governments of Hyderabad, Uttar Pradesh, Bihar and Madhya Pradesh have been requested to organise Gur-grading stations.

The Board will take a final decision about fixing minimum standards after the preliminary investigations have been completed. In the meanwhile, the Board is endeavouring to popularise grades previously fixed by the Agricultural Marketing Adviser.

Textile Industry

*1015. Shri Morarka : Will the Minister of Commerce and Industry be pleased to state :

(a) whether the Government has taken any decision about the installation of automatic looms in the textile industry ;

(b) whether any licence for the installation or import of such looms has been granted ; and

(c) if so, the names of the parties to whom the licences have been granted and the number of looms sanctioned to each party ?

The Minister of Industries (Shri Kanungo) : (a) Yes, Sir, on the lines of the resolution on the subject of rationalisation passed by the Lok Sabha.

(b) Yes, Sir.

(c) So far, one licence to Bombay Dyeing and Manufacturing Co. Ltd., to instal 1206 automatic looms in replacement of plain looms has been given.

Bellampalli Coal Mines

*1016. Shri H. G. Vaishnav : Will the Minister of Production be pleased to state :

(a) whether Government are aware of the shortage of coal felt by local industries in Hyderabad State due to the strike in Bellampalli Coal Mines ;

(b) whether any representation was made in this respect by the Hyderabad Chamber of Commerce to the Coal Commissioner ; and

(c) what arrangements are made to supply coal to the said industries so that their work is not hampered for want of coal owing to the strike ?

The Deputy Minister of Production (Shri Satish Chandra) : (a) Yes.

(b) Yes.

(c) The strike was called off on the 28th November, 1955. During the period of the strike the Singareni Collieries were advised to allocate three wagons of coal per day specially to industries situated in Hyderabad State, holding poor stock, by making corresponding reduction in allotment to other consumers in South India. The industries were also permitted to take supplies from alternative sources for which sanctions were given on *ad hoc* basis. So far as Government is aware, no factory in Hyderabad State had to close down or slow down production during the period of the strike for want of coal.

N. E. S. Blocks In Manipur

*1017. Shri Rishang Keishing : Will the Minister of Planning be pleased to state the New N. E. S. Blocks proposed to be opened in Manipur ?

The Deputy Minister of Planning (Shri S. N. Mishra) : The Government of Manipur has proposed to start one National Extension Service Block in Imphal East area, and another in Ukhrul area.

Ceilings on Salaries

*1018. Shri Thimmaiah : Will the Minister of Commerce and Industry be pleased to state :

(a) whether Government have examined the proposal to prescribe ceilings on salaries in the private sector as per recommendation of the Estimates Committee in its Ninth Report ; and

(b) if so, whether Government have consulted the private sector in this respect ?

The Minister of Industries (Shri Kanungo) (a) No, Sir.

(b) Does not arise.

Displaced Persons in Tripura

*1019. Shri Dasaratha Deb : Will the Minister of Rehabilitation be pleased to state the number of displaced persons of Tripura granted rehabilitation loan so far according to West Bengal scales ?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Training of Technicians

*1020. Shri Sanganna : Will the Minister of Iron and Steel be pleased to state :

(a) whether there is a proposal to open a training centre for 480 students at Rourkela ;

(b) whether any machinery has been ordered from Germany for the purpose ;

(c) whether this machinery has been diverted to Aligarh training centre subsequently ; and

(d) if the reply to part (c) above be in the affirmative, the reasons therefor ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari): (a) Yes, Sir, There is a scheme to start an Apprentice Shop at Rourkela for training of 300 apprentices.

(b) No, Sir.

(c) and (d). Do not arise.

Synthetic Oil Plant

*1021. **Shri T. B. Vittal Rao :** Will the Minister of Production be pleased to refer to the reply given to Starred Question No. 625 on the 7th December, 1955 and state :

(a) the names of the members of the Experts Committee constituted under the Chairmanship of Dr. J. C. Ghosh to examine the "Project Reports" submitted by Messrs. Lurgi and Messrs. Heinrich Koppers for the installation of Synthetic Oil Plant ; and

(b) whether any representatives of the firms were present at the meeting of the Experts Committee held on the 5th and 6th December, 1955 ?

The Parliamentary Secretary to the Minister of Production (Shri R. G. Dubey): (a) The Experts Committee consists of the following :—

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| 1. Dr. J. C. Ghosh, Member Planning Commission | Chairman |
| 2. Dr. A. Nagaraja Rao, Chief Industrial Adviser, Ministry of Commerce and Industry | Member |
| 3. Dr. J. W. Whitaker, Officer on Special Duty, Fuel Research Institute, Dhanbad | Do. |
| 4. Dr. A. Lahiri, Director, Fuel Research Institute, Dhanbad | Do. |
| 5. Dr. M. S. Krishnan, Officer on Special Duty, Ministry of Natural Resources and Scientific Research | Do. |
| 6. Dr. S. Husain Zaheer, Director, Central Laboratories, Hyderabad, Deccan | Do. |
| 7. Shri A. B. Guha, Chief Mining Engineer, State Collieries, Calcutta. | Do. |

(b) The Experts Committee held discussions amongst themselves and also with the representatives of the two firms.

Experimental Nuclear Explosions

*1022 { **Shri Kamath :**
Dr. J. N. Parekh :

Will the Prime Minister be pleased to state :

(a) whether India proposes to move the United Nations for a ban on or suspension of experiments in nuclear and thermo-nuclear explosions ;

(b) if so, the details of the proposal ;

(c) whether the proposal will be made jointly with other countries ; and

(d) if so, which ?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan) (a) Yes; on the 1st December 1955, the Indian Delegation introduced a draft resolution which requests all the states concerned to initiate negotiations to suspend test explosions.

(b) A copy of this resolution is placed on the Table of the House. [See Appendix VI, annexure No. 7].

(c) and (d). The proposal was made by India alone.

Bhilai Steel Plant

*1023. **Shri Kirolikar :** Will the Minister of Iron and Steel be pleased to refer to the reply given to Starred Question No. 345 on the 2nd August 1955 and state :

(a) whether the Soviet Experts have submitted detailed report on the Bhilai Steel Project ; and

(b) if so, whether Government propose to lay a copy of the said report on the Table of the House ?

The Minister of Commerce and Industry and Iron and Steel (Shri T. T. Krishnamachari) (a) Yes, Sir.

(b) No, Sir, not yet.

Cottage Industries

*1024. **Shri Shree Narayan Das :** Will the Minister of Production be pleased to state whether the recommendations or suggestions of Mr. Martinuzzi, a representative of Messrs. Macy Departmental Stores, U. S. A., who was invited by Government to make survey of cottage industries products and handicrafts goods in India have since been implemented ?